Resolution re. Concentration of Economic Power

#### 15.30 hrs.

RESOLUTION RE CONCENTRATION OF ECONOMIC POWER—contd.

Mr. Deputy-Speaker: The House will now take up further discussion of the following resolution moved by Shri Bhagat Jha Azad on the 7th December, 1962:

"This House is of opinion that while no efforts should be spared to strengthen the defence of the country to fight out the Chinese aggression, constant vigilance should be kept against the possibility of concentration of economic power and wealth, increase in inequality of income and rise in prices which may undermine our resolve of setting up a socialist society."

The time allotted is two hours. We have taken four minutes. One hour and 56 minutes are left.

Shri M. L. Dwivedi (Hamirpur): The resolution is very important; it it all embracing and concerns very important problems of the day, and therefore I request that the time should be increased. This is the desire of so many other Members also.

Mr. Deputy-Speaker: Is that the desire of the House?

Some Hon. Members: Yes.

Shri Khadilkar (Khed): That is the unanimous request.

Mr. Deputy-Speaker: Let us see.

Shri Narendra Singh Mahida (Anand): I do not think that the time should be increased. There are other resolutions also and they must be given a chance.

Mr. Deputy-Speaker: We will continue and see.

Shri Bhakwat Jha Azad (Bhagalpur): Before I commence my speech on the resolution, I am glad that the 2991 (Ai) LSD—6

House, by an overwhelming majority, has said that this resolution is very important, with the exception of some Members of the Swatantra party who have said that the time for this resolution should not be increased. You know very well that those who are the citadel of reaction in this country would certainly oppose such a resolution. But I need not go in to the details now. In due course I will prove what they are doing in this country and how economic power is being concentrated in the hands of a few. This resolution itself is selfexplanatory. The first part resolution says:

"....no efforts should be spared to strengthen the defence of the country."

On that we are all unanimous. But I would only show to the House how there are two tendencies in this country, and how they are trying to subvert all our efforts not only in the cause of strengthening the defence of the country but also in the matter of economic development, both of which are inter-related. The most vociferous the notable ferocity of the non-combatants who are, from the public platforms, shouting that they want a wartime leadership in this country and by that way they are trying to create a situation by which they want to tell us that in this country, there is no strong Government or there is no strong leadership. That is one of their planks of attack in the present emergency. The most important point of theirs is that the Plan should be scrapped.

The other day, one of the brilliant men of this country, Shri Babubhai Chenoy, said that there should be no super profits tax but there should be salt tax! Secondly, he advised that the Planning Commission should be asked to scrap the entire Plan so that we can strengthen the defence of the country very nicely. The purpose for which I have brought this resolution is this: the resolution says that we are very much concerned with

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seeing as to how these forces are trying to concentrate, in the name of emergency, their economic power and to increase their own concentration of economic power and wealth.

Shri Narendra Singh Mahida: Mr. Chenoy is a Congressman.

Shri Bhagwat Jha Azad: But my hon, friend, Shri Mahida, who is not a Congressman, was also a Congressman just before the elections, and he also held the same views.

Shri Narendra Singh Mahida: never had any economic power.

Shri Bhagwat Jha Azad: I prefer Shri Mahida to reply and rebut these facts which are placed before the House later. Any public speech as in a seminar will not do here. Therefore he should wait and have his chance. I was saying that our difficulty is that on the one hand, they are saying that they want to support and strengthen the defence of the country. They are saying it with one voice: that it is essential that the economic fabric of the country should be strengthened. On the other hand, they are trying to weaken those things. Therefore, I have brought this resolution that in this country, in the name of the emergency, conditions should not be created by which economic power is concentrated in the hands of a few wealthy persons. The inequality between the different income-groups should not be increased. Those people should not have the direction or control of the press, the monopoly of the press, in their hands so that the miseries of the poor can increase and they can have a heyday.

The present budget that has been introduced makes the position very clear. Since the past three or four days we are seeing that the tax burden falls more on those bellias which are empty; the tax burden is less on those who are rich citizens in this country, and yet, shouting is coming from them. As I said yesterday, the Chambers of Commerce and Industry, the millowners, the millionaires, the monopoly press controlled by the super profits tax-walas, are all shouting in this way and trying to show that in the emergency all plans should be scrapped; that there should be nothing. So much so, that I am sure that tomorrow and the day after, the Chambers of Commerce and Industry in their meeting would want us to say that the 1956 Industrial Policy resolution should be revised to the extent that these things which are should be revised to the extent that these things which are in the public sector, which are very much vital for the country, as the resolution says very clearly, are given up and those friends are allowed to evade the public sector and devour all that is being done in the interests of the public.

The other day, one of those people asked the Minister of Mines and Fuel that their capacity should be allowed to increase to 10 million tons in the matter of oil. At present, it is six million tons. Very rightly, the Minister of Mines and Fuel, Shri K. D. Malviya said that the capacity in the areas in which they lie is not so much that they can produce or distribute more than six million tons. So, on the one hand, they are shouting very loudly that they want to support the war effort; that they want to strengthen the defence of the country. But, on the other hand, they are trying to subvert the entire thing.

Mahalanobis The report of the Committee has not yet been sent us. But I am sure that the conclusions of that committee are very obvious. What those economists have said is very clear to us already with naked eyes. I would give figures: I would place them before the House just before our Minister of Planning. Now the Deputy Minister of Finance was quoting some figures. He was telling us that those figures do not clearly show that there has been a concerntration of wealth and economic power in fewer hands. He was quoting some figures I would

also like to quote some figures from the Annual Report on the working and administration of the Companies Act, 1956. Then we will be able to judge and see how they are creating the concentration of economic power and wealth and income in fewer hands, how there is this inequality of wealth and income created. Let there be atleast some broad principles according to which we can judge these things. For example, one of these criteria may be the decline in the number of firms in an industry, especially if such a decline is accompanied rising profits and higher dividends, or by a decrease in the number of shareholders; also if complaints of rising barriers to entry of new firms are there. Then there may be adverse movement of per unit costs indicating non-realisation of technological economies inherent in the enlargement of the unit size of production. Lastly, price-rises are higher than 'fair selling prices', and appropriation of profits, particularly at the expense of adereplacement provision modernisation. Let us see if in the present circumstances these things are there before these big sharks. Let us see whether it is not a fact that at the cost of the public the price, which is not a fair price, is being raised in this country. Let us see whether it is a fact or not: whether the number . of companies is decreasing. On the other hand, we find that fresh capital is increasing. Let us find out whether it is a fact or not: that the managing agency is decreasing. It is being said that their number is dec-But is it not a fact that in this country only three managing agency houses are controlling much of the things? Let us find out whether these facts are true or not. And then we will be able to come to the conclusion whether economic power is being concentrated in fewer hands. in spite of all our efforts.

We have promised that we shall give to this country a socialist pattern of society. We have promised that in this country efforts will be made to see that there is no widening of in-

equality. But what do we find? In spite of our policies, that gulf is widening; power is being concentrated in fewer hands. I will give the figures of new registrations during the years 1955-56 to 1961-62 among the private companies. In 1955-56 their number was 1269 and their authorised capital was Rs. 8917 lakhs. In 1961-62, there was a small increase in the number, which rose to 1,415, but the authorised capital went up to Rs. 14,567 lakhs. I will now come to paid-up capital. In 1955-56, the number of private companies was 20,299 with a paid-up capital of Rs. 333 crores. The number of companies goes down to 18,758-by about 2000but would you like to know how much the paid-up capital increased? The paid-up capital increased to Rs. 945 crores, i.e. more than double. What does this show? Is it not obvious to the House and to the country that, there is concentration in the hands of a very few? I am quoting the figures from the Government bulletin.

I come to now registrations between 1957 and 1962. The number of private companies in 1957-58 was 896 with an authorised capital of Rs. 4,972 lakhs. In 1961-62, the number went up to 1,400 no doubt, but the authorised capital went up to Rs. 14,567 lakhs. I come to the number of companies at work between 1957 and 1962. 19,984 was the number in 1957 and their paid-up capital was Rs. 532 crores. The number again went down to 18,000, but the paid-up capital want up to Rs. 945 crores.

These figures will show even to a blind man how in spite of our policies and in spite of what we are doing under the Companies Act, gradually the smaller ones are being squeezed out and wealth and economic power is gradually being concentrated in the hands of a few. This is in the case of big persons.

10 selected groups of large companies had interest of one kind or another in 876 companies with a total share capital of Rs. 205 crores. That goes up in 1958 to Rs. 277 crores dis-

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tributed among 929 companies. Shri Bhagat says that can be partly true, but what does he say to the fact that there has been a tendency towards the accumulation and concentration of of production? In the the means cement industry, it is found that one major group accounts for 45 per cent of the total output. Can it be said that this is false? Is it not correct that in chemicals, excluding and varnishes, the top group accounts for 23 to 32 per cent of the total output? The greatest concentration, however, has taken place in the engineering industries, particularly in machines and electric fans. Here the topmost group accounts for 88 and 51 per cent of the total output respectively. These figures clearly show that day by day the concentration is increasingly.

Let me come to the common man. Is it not true that in the case of agricultural labour, the average wage declined by 10 per cent by 1959, compared to 1956? Worse still, agricultural wages seem to be lower in 1959-60 than in 1950-51. There are 60 million agricultural labourers in India and their real earnings is going down. Let the Government say it is wrong. cannot be wrong.

In the case of industrial labour, the real earnings registered will be considerably less. When their earnings are going down, what do you find among the wealthy classes? Let me give figures about the income distrirevealing. bution. These are very Taking the monthly pre-tax income in 1955-56, 25 per cent of the population in this country got under Rs. 10; Between Rs. 10 and Rs. 19 it was 44 per cent; between Rs. 22 and Rs. 29 it was 17 per cent; Rs. 200 it is only 0.3 per cent. You also find that the top 1 per cent had 10 per cent of the national income after tax. 0.079 per cent of the top population earned 4.08 per cent of the total national income. The corresponding percentage in 195354 was only 3.92. I hope when the Mahalanobis Report comes, I will not be very wide off the mark when I quote these figures. These speak for themselves. It is not that we are dogmatic; we are not like our friends to the right saying that this is not correct and this should not be allowed to be said. In all walks of life, they are trying to strangulate.

Let me take, for example, the monopoly press. Only one small thing had been done; they had been called upon to make some sacrifice for the country. Let us see how this monopoly press which reports the parliamentary proceedings misleads the people in the country. Last time this House was discussing the Colombo proposals and I had been to my constituency, Bhagalpur. The electorate there is very enlightened. One lawyer friend of mine asked me, "I find from the press that the opinion on the acceptance of the Colombo proposals was very evenly divided in the House" I said, no. But he said, kindly see the Statesman. I saw the Statesman, a very responsible paper. On the 24th January, it quoted 8 speakers, of whom 4 spoke in support of the proposals and 4 against. But it very conveniently missed to mention 10 speakers who supported the proposals and only 1 who opposed them. That is how they are trying to spread this is the information. Another paper Times of India, the greatest sinner. On the 25th, the Times of India quoted 13 speakers. This will be a very good privilege motion in the House and I shall bring it up after some time, if they continue to do like this. It quoted 13 speakers, 7 against the Colombo proposals and 6 for them. But it conveniently forgot to mention 12 speakers who supported the Colombo proposals and only one who opposed it. Thus, in every walk of life, this monopoly press tries to give the idea to the country that there is no concentration of economic power and no growing inequality of income..

I now come to income-tax returns.

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Sir, I would say-these figures we have collected with great pains, others can easily have the figures to rebut them-that in respect of income-tax returns, the share of top one per cent assessees has fallen from 13 per cent to 10 per cent. It is said that in this country income-tax is one measure through which we are trying to shorten the gulf. It is often said here is a leveller which is trying to shorten the gulf. But what do find? I again say, Sir, that if the Malhalanobis Committee's report comes to light-Nandaji has promised that it will come up in another session-I will not be wide off the mark when I say this, that the share of top one per cent assessees has fallen from 13 per cent to 10 per cent and that of top two per cent has fallen from 18 per cent to 14 per cent. Therefore, the topmost small group has actually increased its share.

Now I come to the question of land. What do you find? In respect of land the figures show that 20 per cent of the population owned only 0.79 per cent of the land while the top 20 per cent owned 69.97 per cent. I would like to ask Nandaji what happened to the land measures of the Government? Nothing has happened. On no front are they working We have given this great pledge to the country that this widening of the gulf will not be allowed to be there. But it is happening just the other way.

We find that gradually the gulf is increasing in all spheres. In spite of the promise that the Government gave to the country that it will try to decrease this inequality of income, it has not done it, because had such a measure been functioning we could not have seen these heroes of the Vivian Bose Commission's report. These heroes would not have been there had the Government effectively taken steps to bring about what they had said. Not only that, there are still many other big heroes in this

country whose cases have not been allowed to come to light.

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We know-very often it has been said in this House as also in the Rajya Sabha-that the cases of the New Asiatic Insurance Company and the Ruby Company have been looked into. But their reports are not forthcoming. There also there is the same story, certain very serious things have been done. I would mention, for the enlightenment of the House, only one or two things that have been mentioned in them. Let not the Government give the reports, but a majority of persons in this House and also outside know what is contained there. I would like to ask Nandaji, is not the enquiry made into the working of the New Asiatic Insurance Company a proof to show how they are trying to concentrate their power and how they are trying to misuse it? I am told the report has suggested that there was a regular conspiracy to falsify books of account systemically and manipulating profits from year to year for the purpose of showing a rosy picture before the shareholders. That is what the New Asiatic Company, of which Shri L. N. Birla has been the Chairman for a long time, is doing. It is also said there:

"The company has withdrawn by manipulating accounts without disclosing the nature of payment and used for purposes best known to the company."

Nobody knows why you are allowing this to be done here when you want everything to be fair and above board. Let the Government say that what I have said is wrong; I would like to be rebutted. But, Sir, my statements are correct. Let those reports see the light of day, and along with the heroes of the Vivian Bose Commission's report let these heroes also be brought to book. Let that report also be allowed to be discussed in this House.

Sir, as I said we have given a pledge to the majority of the people

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in this country, those who are bearing the heaviest burden to defend the honour, the integrity and dignity of this country, that we will shorten the gulf of disparity. That should be once more re-assured in this House by the Planning Minister and through him the Government, that they would do their maximum to see that concentration of power in the hands of a few is not allowed to grow, that inequality of income is not allowed to increase, that prices are not allowed to be manipulated by these friends in their own interest and thereby create more hardship, more burden and more misery for the poor at the cost of luxury, at the cost of pleasure and at the cost of many other things for a few sections in the society.

Deputy-Speaker: Mr. Resolution moved:

"This House is of opinion that while no efforts should be spared to strengthen the defence of the country to fight out the Chinese constant vigilance aggression, should be kept against the possibility of concentration of economic power and wealth, increase inequality of income and rise in prices which may undermine our resolve of setting up a socialist society."

There are two amendments. hon. Members moving them?

Ram Sewak Yadav (Bara Shri Banki): Sir, I beg to move:

That at the end of the Resolution, the following be added:-

"and with that end in view-

- (i) the salaries of Government servants should not be less than Rs. 100 and more than Rs. 1000 per month;
- (ii) all the banks and private inin the country dustries should be nationalised; and
- (iii) a definite price policy should be adopted."

Shri P. R. Chakraverti (Dhanbad): Sir, I beg to move.

Concentration of

Economic Power

That at the end of the Resolution, the following be added, namely:-

"and a Committee comprising Members of Parliament be appointed to keep in touch with Planning Commission and have periodical reviews of positive performances in this regard."

Mr. Deputy-Speaker: The resolution and the amendments are now before the House. Hon, Members who want to participate in this debate may have five to eight minutes

भी रामेश्वर टांटिया (सीकर) : उपाध्यक्ष महोदार श्री भगवत झा स्राजाद ने जो प्रस्ताव रक्खा है उसके बारे में विरोध करने की कोई बात नहीं है। जहां तक मेरा ख़याल है शायद स्वतन्त्र पार्टी को छोड कर ग्रीर सभी पार्टियों की उससे सहमति ोगी।

म्राज म्रगर कंसेनट्शन म्राफ पावर हो रहा है तो वह हमारी इस समाजवादी व्यवस्था के लिए उचित नहीं है। परन्तु जहां तक में समझता हूं मुझे यह कहना है ि सरकार का इस में कोई भी ऐसा हाथ नहीं है या सरकार की ऐसी कोई इच्छा नहीं है जिस से कंसेनट्रेशन ग्राफ पावर हो।

इनकम क्स के बारे में जो उन्होंने कहा तो में तम्रतापूर्वक निवेदन करना चाहंगा कि कंसनदेशन आफ पावर में रूपये की दरकार होती है तो सरकार ने ग्रामदनी पर काफी टैक्स लगाया हुन्ना है । ग्रगर किसी की म्रामदनी ो लाख पये है स्रीर उस के पास तीन लाख रुपये की सम्पति है, नकदी मकान श्रीर जेवरात की शकल में इतनी सम्पति है तो उस पर २ लाख १० हजार रुपये इन-क्लुडिंग वैल्य टैक्स कर लगता है। इतना भ्रधिक टैक्स के रहते कंसेनद्रेशन भ्राफ पावर तो नहीं हुआ।।

इसी तरह से प्रस्तावक महोदय ने सूपर प्राफिट क्स का भी जिक्र किया। ग्रब सुपर प्राफिट कस के बारे में मुझे यह कहना है कि उस के कारण कंसनट्रेशन ग्राफ पावर नहीं हो पाती है। ग्राज जो कम्पनियां हैं े केवल टाटा बिड़ला या खटाऊ की ही नहीं है। लाखों शेयर होल्डरों की भी वह कम्पनियां हैं जिन में कि रिटायर्ड लोग ह विधवाएं हैं द्रस्ट्रस हैं ग्रीर बहुत से ग्रन्य गरीब लोग भी उन के शेयरहोल्डर्स हैं भौर इस के रहते वहां पर भी कंसेनदेशन ग्राफ पावर का सवाल नहीं रहता है। ग्रब सूपर प्राफिट क्स भ्रादि को ग्रगर भ्रीर बढाया जाता है तो खाली मैनेजिंग डाइरैक्टर्स ी उससे ऐडवर्साली एफैक्टेड नहीं होंगे । उन को तो जो धक्का पहुंचेगा ग्रौर नकसान होगा वह तो उसे सह सकेंगे यह तो ठीक है परन्तु स्राप को यह नहीं भूलना चाहिए कि खाली मैनेजिंग डाइरैक्टर्स के इससे एफैक्टेड होने का सवाल नहीं है बल्कि दूसरे लाखों साधारण ग्रादमी जिन्हों ने कि ग्रपनी थोड़ी थोड़ी पंजी शेयर्स की शकल में इनवैस्ट की हुई है े भो ऐडवर्तली एफैक्टेड ोंे।

में श्रीर ज्यादा समय न लेते हुए केंद्रल यही कहूंगा कि उन्होंने जो इनकमटक्स या सुपर ाफिट टक्स के बारे में कहा है श्रीर कंसनदृशन श्राफ पावर को खत्म करने के लिए सरकार को कहा है तो जहां यह मेजर्स उन थोड़े मनेजिंग डाइरेंक्टर्स को एकैंक्ट करेंगे श्रीर वह उस धक्के श्रीर कुसान को बर्दाश्त भी कर लेंगे लेकिन इससे जो लाखों साधारण श्रादिमयों पर श्रसर पड़ेगा जो कि उन कम्पनियों में शेयरहोल्डर्स है ेशायद सको सह न सर्केंगे।

Shri P. R. Chakraverti: Sir, the resolution which has been moved by my hon, friend Shri Azad has raised three fundamental questions concentration of economic power and wealth, increase in inequality of income and rise in prices. I have pressed through my amendment to associate with the attempt which is envisaged in the

resolution, a committee comprising Members of Parliament to keep in touch with the Planning Commission and have periodical reviews of positive performances in this regard.

When last year the question of disparity of income was raised, the Prime Minister of India immediately accepted the idea of appointment of a committee. The other day, in reply to my question I got the assurance from the Planning Minister that the report of the Mahalanobis Committee is forthcoming and we shall have an assessment, I will not anticipate its recommendations, but from the experience which I have in the constituency which I represent today, namely, Dhanbad, I am only quoting some figures.

as you know, my constituency is the preponderant mining area in India. The workers have expectations of Congressmen specially in the course of elections, we give them some idea as to how we want to shape the society. One of the greatest colliery-owners of India was contesting against me. When I went to the mining area, I stated, "Here is a problem that poses before us. Society is being moulded and in the context of this there will be a change in the social pattern." There I found that the income level of the common worker is very low as compared to very high profits realised by the colliery-owners. I said, "I shall try to see that the inequality is minimised as as possible."

#### 16 hrs.

The Government immediately appointed a wage board for the coalmining industry in response to the workers' demand and I, being a member of the Board, had again to face my electorate when I said, "I can recommend a rise in your income on one condition that the increased earnings, that is, the increase in your packet, should not be spent on consuming articles which were not desirable in the context of the society in

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which you live, namely, on gambling and wine. On that condition I shall recommend a rise in your wages".

An interim wage increase was accepted. But it is really unfortunate that the moment the interim recommendation giving an increase wages comes into effect, we find the rise in prices simply neutralises whatever increase was sought to be given by the enhancement of their wages. So, this inequality persists. The way we go on tackling the prices, we seem to be running after something which is moving further and, at the same time, keeping us following in the track. There comes the vital question that this inequality has to be minimised by very rigorous and stern methods.

There is the question of imposition of taxes. A financial wizard, a very important dignitary, was telling me the other day that, during the war period the contribution of the and other Western countries needed to be taken into account to find out as to what proportion of their income was taxed leaving none immune from its imposition. But, there is a defect in the arithmetical calculations. When from my income of Rs 50 a month I allow a reduction to the extent of 10 per cent, that is, Rs. 5, and my young and hon. friend, Shri Bhagwat Jha Azad, with an income of Rs. 5,000, allows a reduction of 10 per cent, that is, Rs. 500, it does not necessarily come to the same amount or proportion of sacrifice which I am made to undergo. This is a very faulty way of assessment of the imposition the taxes in the form of percentages. It is not a question of percentage. In order to pay the tax, I deny my child one bread or a little milk essential in daily lives, while Shri Bhagwat Jha Azad denies himself the luxury of the American car which he wants to drive. Obviously, it is a very faulty system of assessment of taxes on the calculation of percentages and that is what is attempted to be done here.

We must be very careful and vigilant to see how inequality goes on the increasing.

As has remarkably been pointed out by Shri Bhagwat Jha Azad, it is quite likely that the percentage of increase in income is strictly limited to a particular section of our community, that is, the favoured and the privileged, while the other people, who had been denied the requisites of their life for generations and generations have been left in the lurch expecting change in the form of life. How far are we carrying out their expectations? That is what we have to look after. Indeed, this Resolution pointed out these factors which are very basic and which cannot be left to take of themselves on the plea of our attempts to develop. Because it is a developing society, these two questions, namely, concentration economic power and the increase the inequality of income, are very vital. Therefore, we have to be very careful in understanding the impact of the imposition of taxes and also other measures which we are trying to introduce to set up a better form of life for the millions of the unprivileged people.

There is also another factor, the question of the rise in prices and, I am sure, the Planning Minister is very . much interested in keenly observing the trends in prices. You know, when this House was discussing the question, on other occsaion, as to how far the prices were going up, there was an assurance-forthcoming from the Deputy Finance Minister—that there was a remarkable achievement in the last ten years, that the prices of cereals have not gone up by more than 2 per cent. It is a very remarkable achievement. But we must be other day, in careful because the reply to my short notice question, the Government came forward with statement that there has been a very steep rise in the prices of rice even

in West Bengal which is having a shortfall in the production of Aman this year. This price also has got its direct impact on our family budget. I am sure the Planning Minister will endorse my suggestion that there must be an acceptance of the policy that at a certain level we must be ready to introduce some form of rationing, that is, some form of control on distribution. That is on one side. On the other side, there should be some form of price support so far as the producers are concerned. These are the two factors, that are essential. We must have a supporting system to help the producer to carry on his production and at the same time we must ensure that the consumers are assured of the supply of their essential requisites at a fair price.

These are the factors which have been mooted in the resolution and I would press my amendment so that the idea of setting up a committee comprising Members of Parliament to keep in touch with the Planning Commission and have periodical reviews of positive performances in this regard may be found effective and purposeful.

बी रामसेक्क यादव : उपाध्यक्ष महोदय जो प्रस्ताव मेरे मित्र श्री भागवत झा श्राजाद ने रखा है में उस का समर्थन करता हूं। लेकिन इस के साथसाथ में उन से एक ो यह निवेदन करूंगा कि में ने इस में जो संशोधन जोड़ा है उसे भी वह स्वीकार करे श्रीर दूसरा निवेदन यह है कि वह श्रापने मूल प्रस्ताव को कायम रख उस को वापस न लें।

मेरे संशोधन का श्राशय यह है कि सरकारी नौकरों की तन्छवाहों में एक श्रौर दस का श्रनुपात रखा जाए श्रौर किसी की तन्छवाह सी रुपये से कम न हो श्रौर एक हजार रुपए से ज्यादा न हो । मेरे संशोधन का दूसरा भाग यह है कि जितने बैंक्स श्रोर निजी उद्योग इस देश में है जन सब का राष्ट्रीयकरण किया जाय । मेरे संशोधन का तीसरा भाग यह है कि एक निश्चित दाम-नीति श्रपनाई जाये जिस में यह खयाल रहें कि जो कम से कम श्रामदनी के लोग है जन की श्रामदनी के हिसाब से जिन्दगी की जरूरी चीजों के दाम निश्चित किये जायें ताकि वह श्रपनी जिन्दगी चला सकें । समाजवादी योजना मं से मेरा नि दन है कि वह मेरे संशोधन के साथ स प्रस्ताव को स्वीकार करें श्रीर श्रपने समाजवादी विचारों का परिचय दें ।

कांग्रेस ने समाजवादी समाज की रचना की घोषणाकीं ग्रीर कांग्रेस के ग्रन्दर श्री भागवत झा ग्राजाद जैसे मित्र है जो शायद इस समाजवाद के लिए लड़ते रहते है ग्रीर कुछ मंत्री भी है समाजवा ी लेकिन उन समाजवादी मंत्रियों से मे ी यह शिकायत है कि जब वे ग्रपने ग्राप को समाजवादी कहते है तो फिर वे किस तरह इस सरकार की भोग की मशीन के पुज बने ए है खुद उसका लाभ उठाते है।

ढ़िंदी ने इस प्रस्ताव को प्रच्छी तरह से पढ़ा है में ने पाया है कि उस में कोई कन्कीट सुझाव नहीं दिया गया है। मैं ने प्रस्तावक महोदय के प्रच्छे भाषण घौर उन के द्वारा दिये गए घांकड़ों को भी सुना है। फिर जो दूसरे संशोधक महोदय ोले में ने उन के भाषण को भी सुना है। उन्होंने भी इस प्रस्ताव की ताईद की लेकिन उन्होंने स दिशा में कोई सुझाव नहीं दिया कि यह र-बराबरी कैसे दूर ोगी।

एक माननीय सबस्य : श्री टांटिया भी ोले है ।

श्री राम सेवक यादव: मेंने श्री टांटिया का भाषण भी सुना । स देश में बिड्ला जैसे पूंजीपति भी हैं जो कि बड़ी धार्मिक भावना के हैं, लेकिन वह किस तरह का गोल-माल रूबो श्रीर एशियाटिक न्यों स कम्पनीज में करते हैं, यह सामने श्रा गया है

# [श्री राम सेवक यादव]

उनका भाषण भी सुना । लेकिन जब तक कोई भापके ठोस कदम समाजवाद की ग्रोर नहीं उठते हैं, तब तक ग्रापका यह नारा केवल नारामात्र बन कर ही रह जायेगा, गम काटने वाली चीज ही रह जायेगी ग्रीर समाजवाद की स्थापना की ग्रोर ग्राप ग्रग्नसर हैं, इसके लक्षण नजर नहीं भ्रायेंगे । इस वास्ते में चाहता हूं कि ठोस कदम समाजवाद की ग्रोर उठाये जायें। मैंने सुझाव दिया है कि जो तनख्वाहें हैं उन में एक ग्रीर दस से ग्रधिक का ग्रन्तर नहीं होना चाहिये । मैं सरकारी नौकरों की तनख्त्राह की बात हो करता हूं। तनख्वाहों को ग्राप ग्रगर छोड़ दें ग्रौर सुविधाग्रों को लें तो वह वैसा हा बात होगा जैसे "भेंडा मोट भवानो दूभर" । हमारा देश बहुत विचित्र है । तनख्वाहें तो जितनी हैं उतनी ही लेकिन भत्तों के रूप में तनख्वाहों से भी ज्यादा रुपया लोगों को मिल जाता है। ग्रगर किसी की २२५० रुपये तैनख्वाह है तो इससे ज्यादा या इतना ही उसका भत्ता बन जाता है। जितने का ढोल नहीं होता है उससे ज्यादा कीमत का मजीरा, यह कहावत यहां पर चरितार्थ होती है। मैं तनख्वाहों के बारे में कुछ मिसालें ग्रापके सामने रखता हुं। १६५७-५६ में जो पे किमशन बैठा था उसने जो रिपोर्ट दी र्थाः, उसके पेज ५०, पैरा ११ में दिया हम्रा है कि यहां पर कितना अन्तर है और विदेशों में तनख्वाहों में कितना भ्रन्तर है। यू० के० जिस की हम बहुत दुहाई देते हैं ग्रीर जहां की पार्लिमैंटरी पद्धति की हम नकल भी करते हैं स्रोर जिस का शिकार मैं होने भे। जा रहा हूं, उसका हो बात मैं करता हूं। इन तनख्वाहों के मामले में यू० के० की भो हम नकल नहीं करते हैं। वहां पर जो म्रन्तर है वह एक म्रौर पंद्रह का है। यु० एस० ए०, जोकि घोरतम पूंजीवादी देश है वहां पर छोटे से छोटे ग्रीर बड़े से बड़े नौकर की तनस्वाह में जो भ्रन्तर है, वह एक और पांच का है। कनाडा जोकि पूंजीवाद। देश है, वहां पर एक ग्रीर छ: का . अन्तर है । घ्रास्ट्रेलिया में १ ग्रौर १३.६ का

अन्तर है। जापान जोकि पूंजीवाद के शिकंजे में है वहां पर १.४ और ७ का अन्तर है। हमारे यहां जो अन्तर है वह १ और २४ का है। कैसा यह समाजवाद है, इसको आप देखें। समाजवाद को अगर मूर्तवान करना है तो कम से कम यहां के छोटे से छोटे और बड़े से बड़े सरकारी कर्मचारी की तनख्वाह में कोई तालमेल तो आप बिठायें, कोई रिश्ता जो कायम करें।

श्रापका ही यह नारा था कि सौ से कम श्रोर हजार से ज्यादा किसी को नहीं मिलना चाहिये। उसको भी श्राप चिरताथं नहीं करते हैं। इसका मतलब यह है कि श्रापकी कथनी श्रोर करनी समान नहीं है। समाजवाद श्रगर श्राप को देख लेगा श्रोर उसको पता चल जायेगा कि इतना बड़ा भारी श्रन्तर है, तो वह श्रापकी तस्वीर को देख कर ही भाग खड़ा हो जायेगा। हिन्दुस्तान संसार का सब से ज्यादा श्रसमानतम देश है। छोटे श्रोर बड़े श्रादमी की तनख्वाह में यहां पर जमीन श्रासमान का श्रन्तर है। इतना भारी श्रन्तर श्रोर किसी देश में शायद ही होगा। इस फर्क को हमारे प्रधान मंत्री जी श्रोर मंत्रीगण श्रधिक बढ़ाते जाते हैं।

यहां पर मजदूर की क्या मिलता है ? प्राठ प्राने या बारह प्राने ही तो मिलते हैं। उसके मुकाबले में दूसरे लोगों को इतनी बड़ी बड़ी तनख्वाहें दी जायें, भत्ते दिये जायें, प्राराम दिया जाये, यह कौन सी सभ्यता कहती है। मैं समझता हूं कि इससे ज्यादा कोई दूसरा ग्रसभ्य काम नहीं हो सकता है। लेकिन यहां तो उलटा चोर कोतवाल को डांटे की कहावत ही चरितार्थ होती है। हमारे प्रधान मंत्री कहते हैं कि समाजवादी बड़ ग्रसभ्य हैं। एक तरफ तो लोग भूखे मरते हैं, बीमारी का शिकार होते हैं, मनेरिया का शिकार होते हैं हैजा को बीमारी से मरते हैं ग्रौर दूसरी तरफ इतने भारी खर्च ग्रौर प्रधान मंत्री जी समाज-वादियों को ग्रसभ्य बतायें ग्रौर स्वयं सभ्यता के सब से बड़े केदार बनें, यह कहां तक न्यायसंगत है, यह मैं जानना चाहता हूं।

मैं माननीय भागवत झा श्राजाद से तथा सरकार से निवेदन करूंगा कि सरकार की सार्वजनिक क्षेत्र के जो कारखाने हैं, जरा उन कारखानों की तरफ भी नजर दौडानी चाहिये। भ्रगर हम पंजीपतियों को कोसते हैं भ्रौर उनको कोसना भी चाहिये, तो हमारे जो सार्वजनिक कारखाने हैं, उनकी तरफ भी हमारी दृष्टि जानी चाहिये । मिसाल के तौर पर मैं रूरकेला के कारखाने को लेता हुं। सीभाग्य से प्रधान मंत्री जी इस वक्त यहां मौजूद हैं। वहां पर स्थिति यह है कि तीन हजार मजदूरों पर लगभग तीस लाख रुपया खर्च होता है ग्रीर एक हजार अधिकारियों पर बीस लाख रुपया खर्च होता है। पंजीपति शायद कम ठाठ से रहता हो, उन से जो ग्रधिकारी इस कारखाने में काम करते हैं। यहां पर ग्रधिकारीगण ठंडे ग्रीर गर्म मकानों में रहते हैं। ग्रगर समाजवादी कारखानों में चीजों के दाम कम न हों, उनकी लागत कम हो, उसका लाभ उपभोक्ता ग्रौर पैदावार करने वाले को न पहुंचे तो ग्राखिर उस समाजवाद में ग्रीर पूंजीवाद में क्या भ्रन्तर रह जायेगा । तब सार्वजनिकक्षेत्र के कारखाने में ग्रीर निजी क्षेत्र के कारखाने में कोई ग्रन्तर नहीं जायेगा । रूरकेला में जो उत्पादन होता है, वह ंषट रहा है, यह माननीय सुब्रह्मण्यम साहब ने बताया था ग्रीर इस पर चिन्ता प्रकट की थी। ग्रब उसकी जांच भी होने वाली है।

इसी तरह से मैं निवंदन करना चाहता हूं कि जो माल वहां पर सरकारी कारखानों में यार होता है उसके दामों पर भी कोई नियंत्रण नहीं है । पिम्परी में तपेदिक की सुइयां बनती है। वह सरकारी कारखाना है। प्रान मंत्री जी उसके मालिक है। एक सुई ो नि भ्राने में पड़ती है लेकिन बाजार में वह बारह भ्राने में मिलती है। यह है सार्वजनिक क्षेत्र का नसूना। उपाध्यक्ष महोदय : श्रव माननीय सदस्य खत्म करें ।

Economic Power

श्री योगेन्द्र झा (मघुबनी) : ऐसे महत्व-पूण विषय के लिए तो ज्यादा समय मिलना चाहिये ।

उपाध्यक्ष महोदय : यह नहीं हो सकता है।

श्री राम सेवक यादव : हमारे योजना मंत्री जी समाजवा ी है। समाजवादी ोने के साथ साथ धम पर चलने वाले भी है साबू समाज में उनका बड़ा विश्वास है। भारत सेवक समाज जोकि भ्रष्टाचार का ग्रहा बना हुग्रा है फिजूलखर्ची का ग्रह्डा बना हुन्ना है उस में भी वह है। ये जो शाही यतीमखाने बने हुए हैं इनमें भी े है। उन से मैं निवेदन करना चाहता हं कि वे निश्चित दाम नीति ग्रपनाये ग्रीर जिन्दगी की जरूरी चीजों के दाम निश्चित करें जिस में लोगों की भ्रामदनी का ध्यान रखें। कोरे भाषणों से दाम रुकने वाले नहीं है। मेरे श्रीर भागवत झा आजाद ी के दिष्टिकोण में इतना ही अन्तर है कि उन्होंने जो बातें कही है उनके निवारण के लिए कोई सुझाव नहीं दिये है ग्रौर मैंने निश्चित सुझाव दिये है । उन्होंने कहा है कि गरीबी भौर भ्रमीरी बढ़ रही है। मैं इससे सहमत हूं । धन शक्ति ग्रीर सरकारी शक्ति जो ोनों ही एक ही हाथों में एकत्र हो रही है उधर उनका ध्यान नहीं गया है। इसका कारण यह हो सकता है कि उस तरह के लोग ग्रापके बीच में है जो धन शक्ति ग्रीर सरकारी शक्ति पूंजीपतियों के हाथ में एकत्र कर रहे है। मैं समझता हूं कि जो तीन ोस सुझाव मैंने दिये है. उन पर ग्रगर सरकार ग्रमल करे तो देश का भला हो सकता है। म्राज जबिक चीनी संकट हमारे सामने है भौर ४४ करोड़ जनता का हमें सहयोग लेना है गरीबों का सहयोग लेना है तो हम को इन तीन ठोस सुझावों को कार्यान्वित करना होगा भ्रीर भ्रगर ऐसा किया गया तो सही मानों में समाजवादी ंग के समाज की रचना की बात जनता की भी समझ में भ्रायेगी भीर उस भोर हमारा कदम भी बढ़ेगा।

4018

# [श्री राम सेवक यादव]

मेरा प्रस्तावक महोदय से निवेदन है कि वह मेरे इस संशोधन को स्वीकार करलें भीर साथ ही साथ अपने प्रस्ताव पर कायम रहें क्योंकि उन बैंचिज की तरफ से कोई ऐसा बढिया प्रस्ताव स्नाता है तो हमेशा भय रहता है कि कहीं वापिस न ले लिया जाये।

Shri K. C. Sharma (Sardhana): support the resolution. There is a process in history which is called mimesis. If this process of mimesis goes to the past then the society is static and stagnant and it goes to decay and becomes insignificant in the historical process of the world. On the other hand, if it goes to the future, the society becomes dynamic, progressive and makes rapid strides towards greatness. India stands at the dividing line and has to decide whether to go to the past or to look to the future.

#### 16.18 hrs.

[SHRI THIRUMALA RAO in the Chair]

It is a sad commentary that we find in our country today. About a year ago, before the elections, I looked into the speeches, programmes and the propaganda and the most salient things significantly broadcast from every corner of the country was that India was great, united and undivided. Very little was said about what India is going to be tomorrow.

The time has come now when we should look in the context of the present emergency, and the change that the social structure requires and the thinking requires. Taking the present emergency into consideration, I beg to submit that the time is past when the brave Rajput would fight for his country, with this thought in his mind that his mother has told him 'Make your mother's milk resplendent; it is the country where your forefathers' bones are buried very deep. Fight for it. Come with the shield, or be on the shield. Those brave days have gone. The modern soldier looks not to the lump of earth, . not to the holy waters of the Ganges, nor to the broken stones of the Himalayas, but he considers his own status, his own dignity, and the place of his people in the country for which he is going to fight. Do we expect to fight as a slave him of the people who only yesterday could ask his father 'If instead of a son, you had three daughters, would have paid my interest and the loan?' Such a thing is impossible now.

So I beg to submit that the time has come when we should do away with the rapacity of the rich, the tyranny of feudalism of the feudals lords and the tryranny and oppression which the young soldier was suffering. Everyone should now be made to feel that there is a change for the better, scope for the fullest growth means universal education, full employment and the opportunity for realisation of the possibilities of life.

How to do this is a difficult proposition. We have what is called a mixed economy. This is a set of economic principles which have accepted by economic scientists the right ones. We allow the private sector to work and develop and to make money. We also take in certain important sectors of development and production in the public sector. My respectful submission is, whether it is the private sector or the public sector, no one should under the law, much more so in public morality, be authorised to have profits through the labour of a slave. If a big industrialist making millions of profit does not provide for good housing, does provide for the education of children of labourers and does not provide ordinary sanitary facilities, he is a criminal. You do not allow a thief to build castles on the profits of his crime. I submit with all the force at my command that anybody who does not provide the minimum facilities for the necessities of education, sanitation, housing etc. for his labour is no better than a thief. He is a criminal against society. It is no logic to say that in the Constitution we have provided for the freedom to trade and commerce, to have industries and so on. That freedom is there under certain human conditions alone and on no other.

Therefore, the time has come when a very strong and dynamic view of the thing has to be taken and the old, stagnant sector has to be done away with; With these words, I support the Resolution.

Shri Kashi Ram Gupta: Chairman, Sir, sometimes I have also to speak in English because as my friends from the Hindi-speaking area say when they speak in English so that they want to give importance to Members from the South, I also want to share my thoughts with them. To my mind, the present taxation policy cannot bring in the desired effects. If at all we want to speed up matters, merely having a limit on incomes will not do; there should be a limit on assets as well

A little while ago, my hon. friend Shri Tantia was saying that a man having Rs. 30 lakhs assets and an income of Rs. 2 lakhs will have to pay a tax of Rs. 2,12,000. If we allow even Rs. 38,000 for his expenses, it means he will be diminishing his assets only at the rate of Rs. 50,000 a year and it will take 60 years to bring the assets to the lowest level.

The whole position is that we are neither following the pattern of economy prevailing in America, nor that prevailing in Russia. Nor are we having a phased programme of some years. That is the main difficulty.

There are four sectors—the private sector in the form of the corporate sector, the private sector in the form of individuals and registered firms, the private sector in the form of cooperatives and the public sector. Besides, there is the Government machinery itself.

So far as Government machinery is concerned, my hon. friend Shri Yadav has already said that the ratio between the minimum and the maximum should be 1:10, and the minimum should be Rs. 100. I fail to understand why this ratio cannot be maintained without loss of efficiency. Actually speaking, the present method of living has a great influence on all these things. We have been accustomed to living in bungalows, having refrigerators, air-conditioning and all these things, and so we feel it difficult to bring down the ratio and expenses. So, unless and until the Ministers themselves set an example by leaving these houses and have such where they can live in a very simple way, and unless and until the same thing is done by the big officers, we cannot have the fulfilment of dreams. Once they take to it, others also will follow, even the business magnates will follow. So, unless and until there is a proper co-ordinated programme to have first a limit assets and then a limit on incomes in a phased way, our objective cannot be achieved.

The most essential thing is that the lowest income group must be raised first. Unless we raise them, there will be no use bringing down the income of the higher groups. Our success depends on how speedily we do it.

The community projects, for example, have failed because they have not been able to do anything for the lowest income group. This is the plain fact accepted even in the Evaluation Committee Reports on Community Projects, and the problem of not increasing the yield of agricultural produce is the main cause behind all these things. We are not able to increase because all our reforms are transitional and people have lost all faith in security over their land. If we go into details, we will find that so much loss in the villages is due to all these things, and due to politics coming into the zila parishads and panchayat samitis.

### [Shri Kashi Ram Gupta]

We have formed the zila parishads and panchayat samitis mainly development, for increased production, but it has resulted in fighting with each other in the name of politics. Sometimes they say the Congress is in power, sometimes they say the Communists are in power. What has the Congress or Communists to do with this? So, actually speaking we who proclaim that we believe in democracy are not believing in it. We power politics. believe in unless and until we remove this, we cannot remove the disparities. We can only talk of a socialist pattern of society, but cannot evolve it. So, we should leave the slogan totally and either go with the Swantantrites saying we should have plain thinking Or we must be very clear in our concept and working that it cannot be done unless and until we have a coordinated programme for all the sectors along with the Government machinery. That cannot be done un. less and until the party in power corrects itself, its organisation and its working. This party says one thing and does quite the opposite. This has been clear by the speeches of the people here on the Budget. These very people who say that there should be socialist pattern of society criticise the Budget in a way in which they ought not to.

श्री विश्राम प्रसाद (लालगंज): सभापति महोदय मैं श्री भागवत झा ग्राजाद ारा लाये गये प्रस्ताव का हृदय से समर्थन करता हूं, मगर साथ ही साथ डर रहा हूं कि हाउस के श्रन्दर एक कांसपिरेसी चल रही है श्रौर शायद उनको ग्रपना प्रस्ताव वापस लेने को विवश .किया जा रहा हो।

इस से पहिले कि मैं इस प्रस्ताव पर कुछ कहं मैं माननीय मंत्री जी का ध्यान स्राजादी मिलने से पहले के समय की स्रोर दिलाना चाहता हूं। उस वक्त कांग्रेसी कहा करते थे भ्रोर उस सिलसिले में महात्मा गांधी जी का

नाम भी लिया जाता था कि हम देश में राम राज्य कायम करेंगे ग्रीर हर श्रादमी के लिए खाने की रहने की, कपड़े की व्यवस्था की जायेगी । महात्मा गांधी ने शायद स्वयं कहा था कि मैं तो तब खुश होऊंगा जब कि इस देश का राष्ट्रपति झोंपडी के भ्रन्दर रहेगा। मैं यह समझता हं कि वे स्वप्न जो े लोग उस समय देखा करते थे ग्रौर वे वायदे जो उस समय किया करते थे उनको े स्राज पावर में श्रा जाने के बाद भूल गये है। मैं माननीय मंत्री जी का ध्यान इस तरफ दिलाना चाहता हं कि जिस वक्त इस देश को ग्राजादी नहीं मिली थी उस वक्त इस देश में गरीब ग्रीर ग्रमीर में १ स्रोर ११० का अन्तर था स्रोर स्राज यह बढ़ कर १ स्रोर ३२० हो गया है।

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योजना तथा थम और रोजगार मंत्री (भी नन्दा): पहले कितना था ग्रीर ग्रब कितना हो गया है ?

भी विभाम प्रसाद : पहले १ ग्रीर ११० था जो कि ग्रब बढ़ कर १ ग्रीर ३२० हो गया है। श्राप कहिये कि ऐसा नहीं है।

श्राप कहते हैं कि हम देश में समाजवादी समाज की स्थापन करना चाहते है। लेकिन श्राज एक तरफ लोग खाने बिना मर रहे हैं, महुआ और गुबरहा अन खा रहे है और दूसरी तरफ लोग महलों में रह रहे है। क्या यही : श्रापकी समाजवादी समाज व्यवस्था है ? एक तरफ लोग नंगे रह रहे हैं उनके पास कपड़ा नहीं रहने को जगह नहीं दूसरी तरफ लोग मोटरों में भ्रीर हवाई जहाजों में चल रहे हैं। क्या यही भ्रापकी समाजवादी समाज व्यवस्था है ? एक तरफ लोगों को मिट्टी का तेल जलाने के लिए नहीं मिलता भ्रीर दूसरी तरफ मिनिस्टरों के बंगलों में नौ नौ सौ श्रौर पांच पांच सौ की बिजली जलती है। क्या यही समाजवादी समाज व्यवस्था है ? एक तरफ श्रफसों को तीन तीन हजार वेतन मिलता है भौर दूसरी तरफ उनके चपरासी को ३० ४पये

यानी एक ग्रीर सौ का ग्रन्तर है जब कि चपरासी के पांच बच्चे हों ग्रीर ग्रफसर के दो ही बच्चे होंगे। चपरासी ग्रपने बच्चों के लिए सोने का कपड़े का पढ़ाई का प्रबन्ध नहीं कर सकता। क्या यही ग्रापकी समाजवाी समाज व्यवस्था है ?

ग्राप कहते हैं कि नेशनल इनकम बढ़ी है, लेकिन वह गई कहां ? वह उनके पास गई जिनके हाथ में पैसा है जो कि पैसे का जाल फैला कर गरीबों स्रोर कंज्यमसं को लूट रहे हैं। जब किसान के गल्ले के दाम बढाने की बात कही जाती है तो सारी दुनिया चिल्लाने लगती है कि खाने की प्राइस बढ़ने लगी, लेकिन किसान को तो श्रपना गल्ला सस्ता बेचना पडता है मगर उसको अपने लिए मिट्टी का तेल, कपडा, दवा, कागजा, पेंसिल महंगी खरीदनी पडती है। जितने भी स्रापने टैक्स लगाये हैं वे श्रधिकतर किसानों श्रीर कंज्यमर्स से वसूल होंगे। किसानों के पास इतना धन नहीं है कि वे बड़े बड़े पैमफ्लैट मिनिस्टरों स्रौर मेम्बरों के कमरों में जाकर डालें ताकि वह जाकर हाउस में बोल सके कि किसानों पर बड़ा टैक्स लगा है। किसानों के पास इस तरह की कोई अपनी संस्था नहीं है जो उनकी श्रावाज को इस हाउस में पहुंचा सके। क्या यह सही नहीं है कि इस देश में ऐसे लोग हैं जिनकी स्रामदनी ७ सौर १० रुपये से कम है। क्या यह सही नहीं है कि इस देश में ६० प्रतिशत से ग्रधिक ऐसे लोग हैं जिनकी ग्रामदनी नेशनल इनकम की भ्राधी के बराबर है। जब इस तरह की विषमता है भीर भ्राप समाजवादी समाज की स्थापना करना चाहते हैं भ्रौर चाहते हैं कि विषमता कम हो जाये भ्रीर लोग खुशहाल रहें भीर हर भादमी के लिए रोटी, कपड़ा, खाना, रहने का स्थान, शिक्षा भ्रौर चिकित्सा का इन्तिजाम हो, तो भ्रीप को सोचना होगा कि इसका क्या कारण है कि देश में इक्वालिटी लायी जा सके। लेकिन भ्राप इस तरफ ध्यान न देकर बड़े मिल भ्रोनर्स

को मदद दे रहे हैं, भ्रापने टाटा को बिना सूद के दस करोड़ रुपया दे दिया ग्रीर उसने ग्राप को १५ लाख इलेवशन के लिए दे दिया। ग्रगर ग्राप की ऐसी मनोवृत्ति रहेगी तो चाहे श्राप समाजवादी समाज व्यवस्था का स्लोगन भले ही लगाते रहें ग्रीर कहते रहें कि देश में बराबरी हो जाये, लेकिन ऐसा सौ वर्ष में भी नहीं हो सकेगा। जब तक स्रापका इंटरेस्ट पूंजीपतियों के साथ रहेगा स्रौर ये लोग भ्रापकी मदद से फायदा उठाते रहेंगे, तव तक श्राप कितना भी चाहें कि देश में बराबरी हो जाये, वह नहीं हो सकती । मुट्ठी भर लोग, चाहे वे पांच हों, १५ हों या १५०० हों, जब तक ग्राप से भ्रपने पैसे के बल पर चाहे जैसा कानून बनवाते रहेंगे, ग्रौर जब तक ग्राप उनका साथ देते रहेंगे श्रीर उनका प्रभाव बढता रहेगा, तब तक देश में बराबरी नहीं श्रा सकती।

इन शब्दों के साथ मैं कहता हूं कि श्री भागवत झा म्राजाद जो प्रस्ताव लाए हैं यह बहुत म्रच्छा है म्रीर इसको पास होना चाहिए ।

श्री म० ला० द्विवेदी : सभापति जी, मैं श्री भावगत झा ग्राजाद के संकल्प का हृदय से समर्थन करता हूं जो उन्होंने सदन के सम्मुख प्रस्तुत किया है ।

श्री भागवत झा त्राजाद ने मांग की है कि जहां पर प्रतिरक्षा के काम में किसी प्रकार की कमी न की जाये और मोचें पर शत्रु का सामना करने के लिए हर प्रकार के उपाय किये जायें, वहां उन्होंने सरकार से यह मांग की है कि इस बात से चौकन्ना रहा जाये कि ग्राधिक शक्ति कुछ जगहों पर केन्द्रित न हो बल्कि जनता में वितरित हो। घन का एक जगह एकत्रीकरण न हो। ग्रामदनी में जो विषमताएं हैं उनको समाप्त किया जाये और बढ़ती हुई कीमतों को रोका जाये। साथ ही उनका कहना यह है

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Economic Power

# [श्री म० ला० द्विवेदी]

कि जो सोशलिस्ट या समाजवादी ढांचा कायम करने का हम ने इस सदन में संकल्प लिया है उसे मनसा, वाचा कर्मणा पूरा किया जाये।

सभापति जी, मैं जहां इस बात को म्रच्छी तरह से समझता हूं कि हमारी सरकार के प्रयत्न इस दिशा में पूरे तौर से चालू हैं कि जो हमारी कल्पना है वह समाज में साकार हो भीर बढे भीर एक समाजवादी संसार हम बना सकें, लेकिन मैं देखता हूं कि हमारी वोषित नीतियों में म्रीर हमारे व्यवहार में कुछ ग्रन्तर ग्रवश्य है। ग्रीर यह ग्रन्तर कैसा है इसका मैं उदाहरण देना चाहता हूं। प्रथम मैं यह कहता हूं कि स्वतंत्रता प्राप्ति के पश्चात गरीब भौर भ्रमीर की जो खाई है वह पट नहीं पायो है विल्फ बढ़ती जा रही है। हम ने यह संकल्प लिया था भ्रपने संविधान में कि हम सब को देश में समान ग्रवसर उन्नति के लिए देंगे श्रीर समान काम के लिए समान वेतन श्रीर समान पारिश्रमिक देंगे, वहां स्राज यह हो रहा है कि गरीब की गरीबी नहीं मिट रही है, लेकिन ग्रमीर की ग्रमीरी बढ रही है।

एक माननीय सबस्य : ग्रमीर तो गरीबों को नौकर रखते हैं।

श्री म० ला० दिवेदी : यही तो मैं कह रहा हं कि ग्रमीरों की ग्रमीरी वढ रही है ग्रौर विषमता बढ़ रही है। स्राप उदाहरण के लिए तनस्वाहों को ले लीजिये। हमारे देश में शिक्षक को. जो कि आज समाज की ५० प्रति शत जनता का गुरु है, तीस श्रीर चालीस रुपये मासिक वेतन मिलता है, लेकिन जो लोग क्लर्की के ग्राधार पर काम करने का दावा करते हैं भौर उनकी लिखा पढ़ी के ऊपर ग्रफसरी चलाते हैं. उनकी तनख्वाह तीन तीन हजार रुपये से भी ऊपर है। तो समाजवाद का ढांचा कहां दुढ़ हुन्ना? हम ने कई बार प्रार्थना की नन्दा जी से श्रीर सरकार से भी निवेदन किया कि न्युनतम भ्रौर श्रधिकतम बेतन कमों को निर्धारित किया जाये,

लेकिन इस मामले में हमारी सरकार कोई चेतना प्रकट नहीं कर रही । जब तक हम न्यनतम श्रीर ग्रधिकतम वेतन निर्धारित नहीं करेंगे, ये विषमतायें बढती ही जायेंगी, घटेंगी नहीं कारण कि इनके कारण देश में वैस्टेड इंटरेस्ट बढ रहे हैं जो कि केवल श्रपना ही हित देखते हैं स्रीर देश में जो दान, निर्धन, गरीब भ्रौर विषमता ग्रस्त लोग हैं उनकी भ्रच्छाई देखना पसन्द नहीं करते। भ्रब भ्राप देखिये कि शहरों में श्रामदनी बढाई जा रही है। शहरों के हर प्रकार के वर्ग की स्नाभदनी बढाई जा रही है लेकिन ग्रामीण जनता की श्रामदनी किसी प्रकार से भी नहीं बढ़ती है। मिनिमम वेजेज के जो भी कानुन बने हैं वे केवल शहरों में काम करने वाले ग्रीर मिलों में काम करने वाले लोगों के लिए ही होते हैं। उन के वेतनों के लिए एक सीमा निर्धारित की हुई है कि इससे कम उन्हें नहीं दिया जायेगा लेकिन इसके विपरोत जो खेतिहर मजदूर हैं, कृषि कार्य में लगे हए हैं उनकी मजदूरी की सीमा निर्धारित नहीं की है। मिनिमम वेजेज ऐक्ट में एग्रोकल्चरल लेबरर्स के लिए निम्नतम मजदरी की कोई सीमा नियत नहीं की गई है। ग्राम:ण संसार में जो लोग रहते हैं उन के बारे में कोई चिंता नहीं की जाती है लेकिन चुंकि शहरों के लोग ज्यादा वोकल होते हैं, शोर कर सकते हैं इसलिए उधर सरकार का ध्यान चला जाता है। शहरों के प्रतिनिधि भी जो संसद में स्राते हैं वे शहरों के वास्ते शोर करते हैं। दुर्भाग्य इस बात का है कि १५ प्रतिशत शहरों की आबादी के मंत्री भी अधिक होते हैं इसलिए वे शहरों की बात ज्यादा करते हैं ग्रीर देहातों की बात वे भूल जाते हैं ग्रीर इस तरह से वे उपेक्षित रह जाते हैं। इस देश की ८०-८५ फ़ीसदो जनता जोकि देहातों में बसती है, जिनके कि ग्राधार पर यह सरकार बनती है, जिन पर कि सारा दारोमदार निर्भर है ग्रीर जो कि ग्राधार स्तम्भ होते हैं ग्रीर जिनके कि बलबते पर हम ने स्वतन्त्रता हासिल की थी, वे उसी तरह उपेक्षित रह जाते हैं।

ग्राप देखिये कि ग्राज क्या कारण है कि गांबों से लोग शहरों की तरफ भाग रहे हैं। गांव में खेतो बाडो के काम से जितना उनको मिल पाता है उससे कहीं ज्यादा वे शहरों में कारखानों ब्रादि में काम करके कमा सकते हैं। अगर कृषि कार्य से गांव में किसो व्यक्ति को २० रुपया मासिक की ग्राय होतो है तो वही ब्यक्ति शहर में नौकरी म्रादि करके म्रासानी से ६० या ८०-८५ रूपये महीना कमा सकता है। यह विषमताएं ग्राज तेजी से बढ़ रही हैं जिनकी कि श्रोर अभी तक हम नहीं देख पा रहे हैं। मेरा कहना यह है कि सरकार शहरों के लोगों की ग्राय को बढ़ाने के प्रयत्न में लगी हुई है। शहरों में सारे विकास कार्य कर रही है ग्रीर देहातों को ऊंचा उठाने ग्रीर उनको ग्राधिक अवस्था बेहतर बनाने की ग्रोर ध्यान नहीं दे रही है। इस प्रस्ताव का मुख्य उद्देश्य यह है कि इन विषमताग्रीं को हम दूर करें।

इसके अतिरिक्त आप को यह भी नहीं भूलना चाहिये कि आज इमर्जर्भी चल रही है। देश की बाह्य आक्रमणों से रक्षा करने का सबाल दरपेश है। भारत की स्वतंत्रता की रक्षा करने के लिए यदि यद्व होता है तो शहरों के लोग कम लड़ने जायेंगे देहातों के लोग कहीं ज्यादा तादाद में लड़ने जायेंगे। सारा दारोमदार देहाती जनता के कपर है। सुरक्षा कोग में भी जो रकमें आ रही हैं उस में भी देहातों के लोग शहर वालों की अपेक्षा कहीं अधिक खुले दिल से अपना योग दे रहे हैं।

सभापति महोदय : माननीय सदस्य म्रब समाप्त करें ।

श्री म० ला० दिवेदी : मैं एक मिनट के ग्रन्दर ही समाप्त किये देता हूं ।

जहां तक खाद्यान्नों के मृत्यों का सवाल है मैं कह सकता हूं कि गेहूं ग्रादि ग्रनाज का जहां पहले १० रुपया प्रति मन भाव होता था ग्रव भी उसका भाव १४ या १५ रुपये प्रति मन से 2991 (Ai) LSD—7.

ग्रिधिक नहीं है। इसका मतलब यह हुन्ना कि अनाजों के मूल्यों में केवल ५० प्रतिशत का ही वृद्धि हुई है। लेकिन किसानों ग्रीर ग्रामीण जनता के रोजमर्रा में म्राने वाली म्रावश्यक चीजों का जहां तक सवाल है उन में पहले के मकाबले ४०० प्रतिशत से लेकर १००० प्रतिशत से भी ज्यादा उनके मृत्यों में विद्व हुई है। इसका अर्थ यह हुआ कि ग्रामीण जनता के काम में ग्राने वाली ग्रावश्यक वस्तुग्रों के दामों में कृषि पदार्थी के मकाबले कहीं ज्यादा वृद्धि हुई है। भ्रगर कृषि पदार्थीं के दामों को गिराये जाने की स्रोर ध्यान नहीं है तो यह भी भूलना नहीं चाहिये कि वे ग्रधिक बढ़े भी नहीं हैं। ऐसी स्थिति में ग्रामीण जीवन ग्रस्तव्यस्त हो रहा है। उसका स्तर ऊंचा नहीं उठ रहा है । सूरक्षा के कामों में श्रापको ३०-३५ करोड ग्रामीण जनता का सहयोग जिस तरह से मिलना चाहिए था वह उनकी म्राधिक ग्रवस्था म्रादि के कारण मिल नहीं पा रहा है। जैसा मैं ने पहले कहा देश की सूरक्षा का दारोमदार इस ८०-८५ फ़ीसदी जनता पर ही है ग्रीर उनके साथ ग्राज जो उपेक्षा बर्जी जा रही है स्रीर केवल प्या ६ करोड़ लोगों की ग्रोर ध्यान दिया जा रहा है यह ठीक चीज नहीं हो रही है। स्रगर स्राप उस ३०-३५ करोड जनता का श्राधिक स्तर ऊंचा करेंगे तो भ्रापकें सरक्षा कोंब में उनका भ्रौर भ्रधिक योग हो सकेगा। उसी दशा में हमारे देश का कल्याण होगा ग्रीर वह बलवान व समृद्ध हो सकेगा। इन शब्दों के साथ मैं श्री भागवत झा ग्राजाद के प्रस्ताव का पूरी तरह समर्थन करता हूं।

Shri Narendra Singh Mahida: Sir, it is rather strange that I am accused of possessing enormous wealth and concertrated with all sorts of capitalism. I want to correct the impression of my hon. friend, Shri Bhagwat Jha Azad. I was at the London School of Economics, trained under the famous labour leader Harold Laski. Therefore, I do not need any teachings in socialism. I have preached and prac-

[Shri Narendra Singh Mahida]

tised socialism in the real sense. But I am opposed to the adulterated socialism that the Congress talks about. I have left the Congress because of this reason that the Congress follows the policy of adulterated socialism. I have followed Gandhiji and I still believe the Gandhian method is the correct method. Myself and my party are not opposed to the Gandhian method. (Interruption). If we are capitalists, then they in the

Congress are equally capitalists. I may inform hon. Member, Sir, that I do not possess any gold, I do not possess any bank balance, nor have I an income more than Rs. 500 a month including the salary allowance that I get from this House. Even then we are blamed and it is said that we are capitalists, we are supporters of big industrialists and all that. It is very wrong. I wish to correct my hon. friend, and show to him this hyprocrisy which prevails in the Congress. An hon, Member from Calcutta, who just now spoke, said that the Swatantra Party will oppose the resolution. I can only laugh at these things, that hon. Members who themselves have economic power, who have wealth and who are themselves capitalists accuse us, small fellows who have become peasants now. They accuse that we are capitalists in spite of the crores that they possess. This is the sort of hypocrisy that is seen in the Congress and they shed crocodile tears for the poor.

Mr. Chairman: I would advise the hon. Member to confine his remarks to the resolution that is before the House.

Shri Narendra Singh Mahida: I am saying of the regimentation that going on. There is no freedom speech. Why should we be accused in this House or otherwise.

On the principle of the resolution, Sir, I fully agree with the mover. As I said, an hon, Member from Calcutta said that the Swatantra Party

will oppose it. I do not oppose it, I only request that the term "socialist society" should be changed to "Gandhian society".

Concentration of

Economic Power

An Hon. Member: He looks like a Maharaja.

Shri Narendrasingh Mahida: I am wholeheartedly in agreement with the principle contained in the resolution. I only request Shri Azad to change the term "socialist society" to "Gandhian Society", and I will then support his resolution. It is a fallacy to talk these days that the ruling party is only fighting the Chinese aggres-They have the monopoly concentration of economic power. We have no concentration of economic power. I have not got any power, but as far as my party is concerned I certainly want to defend and remove the wrong ideas or wrong opinions that others have about us. There may have been some blacksheeps with us as others have.

Sir, as I said, I fully support my hon, friend, Shri Azad's resolution with this correction that instead of the term "socialist society" it should be "Gandhian society". I am fully in agreement with the principle. Why does he not adopt the term "Gandhian society" Shri Nanda also knows me. I have moved with him and others. also. It is very necessary that we have some sort of a compromise between the upper class and the lower class. We do not want to kill the hen that lays the golden egg. It do not have the hen but the ruling party has it. If this hyprocrisy is gone from the other party, I am fully in agreement with them.

Sir, I want that freedom should be there in this country and that there should be no regimentation. Gandhian way is the correct way. If they follow the Gandhian way, are all with them and we have no axe to grind.

Mr. Chairman: There are two or three speakers more. Does the hon. Minister want to reply now? How much time does he want for his reply?

Shri Nanda: I will take about halfan hour.

Mr. Chairman: What I feel is this. We are scheduled to sit up to six o'clock. The list of speakers is growing and it is difficult to accommodate all of them. Some hon, Members have thought of speaking at a late stage in the debate. There are already many names with me. I see from the benches here that the hon, Member who is to move the next resolution is not present.

Shri P. K. Deo (Kalahandi): I am here.

Mr. Chairman: Then, we are pressed for time and I think I will have to ask the hon. Minister to reply.

Shri Bhagwat Jha Azad: He can just move his resolution and it can be discussed on the next day. The other day I only just moved my resolution and it has been discussed today. Similarly, my hon. friend can move it today and it can be discussed on the next day.

Mr. Chairman: I am in the hands of the House, and we have also to look to the convenience of the Minister.

An Hon. Member: The time may bee extended.

Shri Sheo Narain (Bansi): We had requested the Deputy-Speaker to extend the time.

Shri Kamalnayan Bajaj (Wardha): You can find out how many are there and give only five minutes each.

Mr. Chairman: Even if we extend the time by half-an-hour, I do not think all the speakers can be accommodated.

Shri Nanda: I need only half an hour. They can have another ten minutes if they want.

Shri P. Venkatasubbaiah (Adoni): Mr. Chairman, Sir, I have been listening to the speeches that have been made on the Resolution moved by my hon, friend, Shri Bhagwat Jha Azad. Socialism will not be effected by distributing poverty. Where there is concentration of wealth it is bad. But when we deprecate and say that the higher-income groups should be brought down without making any effort for alleviating or bettering the economic position of the vast mass of our country, it is also bad. So, we must strive for a via media to see that wealth, either economic wealth political wealth, is not concentrated in the hands of a few people only. Concentration of wealth in the hands of a few persons in the country is also as bad as concentration of development in one part of the country. I am glad that there is another resolution that is coming up before the House which my hon. friend, the Maharaja of Kalahandi, is moving regarding regional impalances that are there in the country.

I have been surprised to hear the speeches of some of the hon. Members from the Opposition. They said that all these economic ills and all this concentration of power in a few individuals' hands are due to Congress rule and the policies of the Congress Government in this country. am surprised to hear such speeches made by some emient hon. Members of this House. I can only say this much that after independence whn we decided to introduce a socialist pattern of society in our country, we could not give a perfect plan to effect an all round socialism in the country. What I want to impress upon you is that when we thought of effecting land reforms in our country, we did not, at the same time, think of putting a ceiling on urban incomes. We started with the abolition of zamindari and the abolition of princely States in this country, but at the same time we did not think in terms of putting a ceiling on urban incomes. We went on raising the slogan of these land reforms in this country.

[Shri P. Venkatasubbaiah]

So far as land reforms are concerned, the principle is very good but 30 long as there are hundreds and thousands of landless poor in this country and the entire landed property is concentrated in the hands of very few people, neither agricultural production will go up in the country nor will the lot of the common man be improved. We had started land reforms in this country with that idea in mind. The progress or the pace of land reforms that are being carried on shows that we were not quick or very sincere about our policy of land forms. Even in introducing land reforms in several States I could see that the hand of the big or the wealthy people is there. We had exempted the sugarcane growers and the rich zamindars and maharajas who having thousands and thousands acres under sugarcane and all that. We have exempted them. We have exempted them under the plea of mechanised cultivation and all that. We allowed them to go scot-free in the country. A'so, in the name of exempting gardens in the country, we have allowed such things to grow. So, when land reforms are to be introduced, it must be in a very systematic way and on a socialistic basis. If we do not put an urban ceiling, we will not be able to do away with this concentration of wealth in a few hands. We allowed the people to have their own say in the economic matters of the country., So. I would say this much that the Government may be responsible to some extent for the passing of the legislation, but we also to a great extent as public men, as logislators, as Members of Parliament are responsible. We were not able to educate the public opinion in the way in which we ought to have done. A new society has come up after Independence-a society of bootleggers. A new class of bootleggers has come up in this country who are simply dominating our very social life. Antisocial elements have come down in our social life. What are the steps which we have taken as public men and as legislators? I am also putting

that question to myself. So, this problem has to be looked from every angle, not only from the Government point of view but also from the social angle. From the social angle, we have to see all these things, as our friend Shri Kashi Ram Gupta was saying though I do not agree with many of his views that he expressed. I know that a new class of society has come into force which is corroding our very social fabric. Until we take steps at every level-not only at this level, but at every level-we must proceed in a very cautious way. We should not cry hoarse or we should not proclaim as to who is a capitalist and who is a socialist. We are not able to make out here. People who speak about socialism, about depriving people of their wealth, whether they are socialist by conviction or by convenience, we do not know. So, we should set an example by our very behaviour, by our very morals that we preach and we must live up to them. There is no use of criticising Ministers for living in palatial bungalows or drawing a salary of Rs. 2500 or so. Many of our eminent people who have worked for the national cause, who have done yeoman's service happen to be at the helm of affairs today. Have they come here to take a few thousands of rupees or to live in a big bungalow? As a matter of fact, you do not have such courtesy or decorum or dignity of not speaking ill of those people who are here to. serve the country, to serve the nation. If we do not even have the sense of teleration, I do not know in what way we are going and in which way we are leading.

Sir, I thank you for the time that you have given me to speak on this resolution. I only say that this is a very good resolution that my hon. friend has brought forward. I would congratulate my hon. friend for having brought this resolution before the House and I also request him and other friends that this resolution must be viewed from all its aspects and we

Concentration of 4036 Economic Power

must make a good approach. We would find in the Planning Minister a good socialist, a good Gandhian, who is more socialistic than anyone of us and, I am sure, our interests are safe in his hands.

Shri Nanda: Mr. Chairman, Sir, I too congratulate the hon. Member, the mover of this resolution, for having brought up this subject in the House. I am glad that he has done so. It is a subject worthwhile being considered from time to time particularly under the present circumstances. There are several reasons for what I am saying. In the first place, this approach reflected in the resolution, the aim which it endeavours to realise through the discussion here is nothing new. The Constitution of India has embodied these purposes and they also reffect the declared intentions of the Government. Still, it is vital to see how far we have gone in this direction, how much progress we have made and in what respect, particularly at this juncture when the risks become manifold by taking the country in an opposite direction.

#### 17 hrs.

In any country, when a situation of emergency arises, when a war takes place, then, in a very short space of time, public expenditure rises in magnitude in an extraordinary manner. There are very urgent needs to be satisfied, for public purposes, course, and certain essential activities have to be undertaken for the safety and integrity of the nation. Therefore, there can be no grudging of expenditure on such occasions. But, it also happens that simultaneously, there are opportunities opened up on large scale for profiteering and for ploitation. Actually, it is such abnormal times, that the new rich arise and intensified. concentration becomes Therefore, we have to take a warning; we have to be alert. That part of the Resolution, "no efforts should be spared to strengthen the defence of the country to fight out the Chinese aggression" is common ground. The need for "constant vigilance" is undeniable,

as he said because of the risks involved. There is the past experience. Public expenditure in 1945-46 was 16 times more than the level reached in 1939-40. The Second World created those conditions of scarcity everywhere. Prices rose mainly because of recourse to deficit financing. That was an easy way of doing it, not the hard way of various burdens that imposed upon the community, which are ultimately the easier way, the lighter way for any community. During this period of war, the index of wholesale prices rose three times. Who was hit hard? They were the low income people, fixed income groups; and of course the middle class who suffer always.

Now, when we are again in midst of a bad situation, whatever happens, actually, we are facing a situation when we have to increase our preparedness for any eventuality. Large expenditures have to be incurred to make our country impregnable. That again is a situation when, as time goes on, those risks will develop. Therefore, there is need for a warning like this, a reminder to ourselves.

There is another factor also which is not peculiar to this emergency, but which applies to a period of rapid development. Whenever a wants to develop, particularly a country like ours, from an under-developed stage seeking to reach up to the status of full development, that process, again, is attendant with great risks. Particularly, when there is a free market, those who have resources, get great opportunities and therefore, they can lay by large profits and thus enrich themselves. Inequalities, these circumstances are bound to be accentuated and there is no escape if things are left to themselves. But. things are left.....

Shri P. K. Deo: I do not like to interrups the hon. Minister. would like to get a clarification from him: whether this concentration of economic power is not due to the prevalent permit, licence quota, which is a corollary to control and scarcity of

[Shri P. K. Deo] which the beneficiaries of the so-called socialism are making hay?

Shri Nanda: Subject to the limitation of time, I shall be very glad to take up that subject also including Gandhian socialism. Even the word 'socialism' may possibly be forgotten, but when the word 'Gandhian' comes in, they and we are in for something more revolutionary than what is being attempted in the mere word socialism'. So, I shall deal with that also if there is time.

I have got some information about what happened during the second war period. In 1938-39, 67 per cent of the assessees accounted for 39 per cent of total reported income, while at the highest point, top 0.6 per cent accounted for only 6 per cent. In 1943-44, 64 per cent of the assessees reported only 17 per cent of the total income while at the highest point 0.6 per cent accounted for 37 per cent of the total income. Here is a demonstration of what may happen. Therefore, there is every reason for taking stock of the situation and establishing all the precautions that are possible. And we are very conscious of the fact that as development proceeds, apart from the emergency, same economic concentration will occur. And, therefore, the policy as presented through the Constitution to the nation, and later on. through our Plan programmes and policies aimed at avoidance of concentration and of the growth of inequalities. A variety of instruments was developed for this purpose, insregulation of productruments for tion and of distribution, monetary devices, institutional agencies such as, co-operative institutions, and a number of other things. I would not like to take up the time of the House in going over the whole of that ground.

#### 17.08 hrs.

[MR. DEPUTY-SPEAKER in the Chair]

But one thing is very clear that while this is one of the objectives, the other objective for any economy, for a socialist economy, and much more so for a Gandhian economy, is that there should be enough to go round, there should be enough production and there should be enough availability of things.

After all, it may be that barring a very small fraction of people on the top, the others have smaller incomes. There is no comparison at all, and no possible ratio can be established between their incomes and the incomes of the large masses of the people who are in the lowest or lower rungs. The people with large incomes form a small proportion only. I have got with me here an analysis of the distribution both on the basis of consumption and on the basis of income. Even if we go up to the last tenth, or, just below the top, that is 90 per cent of the population, their income will be nothing very much to speak of in the sense of making room for any kind luxury or any kind of conspicuous consumption. What does it mean? Up to the 60 per cent, that is, the sixth decile of population, per capita consumption standard is below Rs. 25. per month. So, that is the problem.

So, while we are trying to attain that very desirable aim of not only preventing increase of inequalities but of reducing inequalities and disparities in income, and this has to be pursued, side by side with that, there is also the other aim which is no less important, namely that the increase in the national income and production should not be hampered. For, after all, what will the large number of people, who are not well off, who are in a state of distress of privation, think of us if we have pursued policies which will not give them the prospect of coming up to a position when their minimum needs can be satisfied? They would not excuse us at all in that case. Therefore, our policies have to be realistic in the sense that while they enable increase in income and production, at the same time, they should also prevent increase of concentration of income and wealth and of inequalities in the direction of economic power particularly. It is not

that the Congress Government says one thing and does another. I can give a catalogue of measures which have been adopted for the purpose of achieving this very objective-reducing concentration of wealth, income and economic power in a few hands. One of the major instruments is the public sector. There may be varying opinions as to whether it is functioning well or not. It may be that there are certain defects in its working, but not the defects which the hon. Member pointed out. One Member said that prices in the public sector should be lower, and at present they are making profit. Public sector undertakings should certainly make a profit, they should show a surplus. How else is the economy to grow and further investments to be financed? public sector implies the national social purpose will also be kept in mind, the objective is not to raise resources only. But how can the tax-payer be expected all the time to be paying for increasing investment? How can the economy grow on that? This applies to the private sector also. It must have resources to ensure that development does not suffer.

This is the answer in general terms. Specifically, there can be various questions, the pros and cons of one measure or another. Therefore it is not a question of party slogans. There are many other steps taken, although it is true that some of them have not proved effective. For instance, if land reform has not proved fully effective, it is because that in spite of all our great enthusiasm and our readiness to go ahead with legislation, we are face to face with forces, social and economic, which have grown in the course of long. You cannot change or abolish all that. It is not that these problems can simply be solved by legislation, something much more radical has to be done in society itself. Social change is not a matter of legislation only. Particularly when we are aiming at revolutionary change, it can-not be accomplished through legislation only. The legislative measures

may even outrun the capacity of scciety to absorb them unless corresponding adjustments have taken place. It happened in the case of land reforms. In spite of all that we have tried to do, there has been slow implementation in several areas.

Side by side, if our performance is to be judged, I can show a fairly good record even in land reforms. All the tenants practically have been given security of tenure which is something important both from the point of view of their well-being and of agricultural production. Fifteen years back, 40 per cent of the area was under the zamindari system. Now that has gone. Though the ceilings law may not have operated fully everywhere, it is there. It is being felt. It is making a change. It may take some years.

Shri Bade (Khargone): The impression is that ceilings are to be there only in the case of land in rural areas, whereas the industrialist can have any amount of accumulation.

Shri Nanda: That is one of the aspects. There is the question of the rural area versus urban area. You cannot push down the throats of the rural people all your socialism and leave the urban people free to pursue their profiteering and all those gains. I entirely agree there.

Shri Narendra Singh Mahida: I may give an instance, if you want details. In Ahmedabad, there are industrialists possessing more than 8,000 acres. What have you to say about that? They are in your party.

Shri Nanda: If they are in our party, their land is going to be much safer in our hands and there will be no very great difficulty. They will not be able to cry and agitate. We will have it out of them. On the other hand, those in the Opposition agitate and oppose it.

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[Shri Nanda]

Again, the question turns on the structure of the economy. We have two purposes to be secured at the same time, one conflicting with the other. The prospect of having improvement of the large millions of the people should not turn out to be something illusory. We do not want simply slogans and things illusory. We want reality. If the hon. Member has any proposal which, on analysis, can be shown will achieve the purpose and yet not hurt production, we should accept that. The Gandhian idea goes much farther. If the Swantantra Party is prepared to accept the implications of the Gandhian ideology I trust they will not have very much to object to whatever we are trying to do. We are prepared to go much farther than this; only the economic and political stability of the country should not suffer.

Shri P. K. Deo: All the trouble is due to licence, permit and quota.

Shri Nanda: I have in my mind the question of these controls. Control is possibly not a very good thing. personally am not very much for regimenting the people. No; I would like to have the people function in a normal way. Therefore, I prefer the co-operative institutions. But how do we get at the results of a Gandhian society? It may be that if you dispossess everybody completely, you need not have controls. Controls means that you allow the economy and the productive apparatus to function in a certain way, you want to prevent excesses, and therefore the regulation. The whole approach is that the regulation should be such that it does not become oppressive. Some regulation is such that I think no one should have any kind of objection.

What are the controls to which the hon. Member objects? Licensing of industry? That has been the big cry.

Shri P. K. Deo: All controls.

Shri Nanda: That means that it is not anything near even a small resemblance to Gandhian economy. With democracy and general elections, with the people being made conscious of their rights, if poverty continues to stalk the land, if there is unemployment, it will not be a question of control or no control, it will involve a choice between liberty or no liberty for the people. The question will be whether peaceful and smooth progress is possible or not. It is a question of a peaceful revolution or another kind of revolution. If anybody thinks that there is a better way of reaching the goal, I think we should examine and consider it, because we would not simply like to have controls which are not needed. If the controls are not there, the amount of profiteering and concentration that can arise and develop is something unimaginable, and therefore it will be a complete antithesis of the approach of this resolution.

The resolution is very broad. We agree, and so many speakers have supported it. Even the Member who has said something against it has only opposed the word "socialism". He wants to replace it by Gandhism which is more far-reaching, more radical than the socialist concept we have introduced.

Has the situation become worse during this period? That is the question. I shall not attempt any answer straightaway in any statistical terms. I have not got that information with me. I am not quite sure whether the Mahalanobis Committee will be able to bring it out in very clear terms. I am afraid that comparing the change that has occurred during these last few years and focussing our attention on that is not a very reasonable way of looking at the situation. It means working on a base which was highly unequal, where economic concentration at the time of start of the process of planned development was very heavy and therefore, any change

which will occur, one way or the other will not be seen. You will not be able to notice then in any prominent manner. It is quite possible that the Mahalanobis Report may reveal that there has been some worsening of the situation which could not be avoided because of our aim of allowing the process of development proceed unhampered. It might have been so in spite of all our precautions. Without these precautions the situation might have been very much worse. There was a figure given here about the proportion between the highest and lowest incomes in the country. It was said that after Independence the ratio had changed to a certain extent. I do not accept these figures. They do not exist in so far as anything that I have seen. But in so many directions we have been successful to a large extent in relieving the hardships of the people. It will take too much time of the House. The combined revenue expenditure of the Centre and States on education in 1950-51 was about Rs. 61 crores and rose to about Rs. 263 crores in 1961-62. On Health Services, it has increased from about Rs. 28 crores to Rs. 101 crores. Much more is being done in other directions through the instrument of public expenditure. We are utilising taxation, borrowings, etc. for making available increased facilities of social services to a very large number of people. If the consumption of food . or cloth has increased, where has it all gone? The rich man cannot consume beyond a certain limit.

Shri Kashi Ram Gupta: The evaluation committee on projects have clearly stated that the lowest group of people has not been benefited.

Shri Nanda: I agree that there are so many things which happen and which we do not like. The structure of our society is such that still people with money and social influence have a strong position and they can thwart the purpose of advance towards social and economic goals. We are trying at the same time to counteract those tendencies. For instance, the hon. Mem-

ber spoke of the people in the rural rural areas that they have not benefited much from the loan facilities. It is so. We have come out with a remedy. Now the question of credit-worthiness will be viewed in a different way. People who are not credit-worthy in the normal sense will be allowed to have loans and if there are bad debts on that account, we are providing even against that risk. We have been taking measures which are feasible and we are prepared to go further.

In the course of these years, maybe,. we have not succeeded fully in the direction in which we wanted to move. but the main problem is this. We started with very heavy concentration. What is the comparison of 60 or 70 per cent. or even 90 per cent. of our people with a few persons at the The question which the hon. top? mover of the Resolution attempted to bring out through the figures about the concentration of share-holdings in the companies floated has not got the same significance. Naturally, if preduction increases shareholding will increase, including paid-up capital, etc. What he pointed out was that the number of companies had declined. If it were a few concerns, that was one question, but if there are in hundreds, it only means that in the course of these years, the average size of a concern is being enlarged which is a good thing, whether in the private sector or the public sector, as long as there is large enough number units to permit a proper competition and monopoly interests do not develop. Mere one aspect is monopoly in the production apparatus and another is the financial hold. You cannot get an idea of the monopoly from the company figures; you should look into the matter very much deeper. It may be that there are a number of companies about which you can say that there is no concentration but ultimately they may be in the same hands, one way or the other. It is there that the concentration has to be seen, the concentration of economic power-and not that of the productive apparatus

[Shri Nanda]

directly. In that way, they might have grown. It appears that the overall picture has not perhaps changed materially during the last five years.

I would like to say one thing which may not be very relevant but which was brought up by an hon. Member, and that is regarding some institutions with which I am connected. I would like to have an opportunity of saying something about that matter sometime, to disabuse the minds of hon. Members as to what the role of certain institutions is. If there is anything wrong with them, I think that should be set right and not broadcast. But if they serve a social purpose, that is, if they help the community, let us not simply do something which injures ourselves by focussing too much attention on what is being done. I will be able to show that the benefit conferred on the whole community through voluntary organisations is incomparably more than anything that could be done otherwise. For that, I shall take some other opportunity. But I agree with the hon. Member there who said that there must be some suitable or reasonable proportion between the top and the bottom. We have put that idea in the Plan itself. To say that the disparity, so far as the administration is concerned, has increased in the public sector, that the public sector people are getting so much more is wrong. We are losing people in the public sector who go to the private sector because the salaries in the public sector are not high enough. These are the implications of a mixed economy which you cannot escape. The mixed economy may have to be there for several reasons some of which I explained.

The purchasing power of the money in the hands of the people in the upper rungs of the administrative ladder is not now the same as it was before, however, relatively to those who are at the lower rung; the incomes have increased. Even now I would acknowledge that the disparities are still very large and steps should be taken more

and more to bring them down, consistently with the other objectives which I have mentioned. I hope it will be possible to show more and more results which will be in conformity with the object enunciated under this resolution.

I do not think it is necessary for me to say to the hon. Member that we accept the resolution because it need not be accepted. I have explained that there is a common ground and concrete suggestions are being taken up. Therefore, it is not necessary for me to accept either this resolution or the amendment for the reasons which I have given.

Shri Bhagwat Jha Azad: I would say a few words in a minute. The main aim of my resolution was to focus the attention of the House and of the country that in the name of emergency there should be no wrong attempts made by some persons. The hon. Minister has very clearly said that he and his Government would always try to see that such things do not happen. In the course of his reply, he said that he realises that there is a wide disparity between the income-groups and that it will be the endeavour of theirs to lessen it. Therefore, in the light of his reply, and also in view of the fact that all those Members who have participated in this debate have supported this resolution, including Shri Mahida who wants to go one step further than the Gandhian ideology—it is much further than socialism-and also because we have been able to focus the attention of the Government on this matter, which is the purpose of the resolution, I wish that I should be given the permission of the House to withdraw my resolution.

Mr. Deputy-Speaker: Does the hon. Member, Shri Yadav, want his amendment to be put to the vote of the House?

Shri Ram Sewak Yadav: Yes.

Mr. Deputy-Speaker: The question

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'That at the end of the Resolution, the following be added:—

"and with that end in view-

- (i) the salaries of Government servants should not be less than Rs. 100 and more than Rs. 1000 per month;
- (ii) all the banks and private industries in the country should be nationalised; and
- (iii) a definite price policy should be adopted."

The motion was negatived.

Shri P. R. Chakraverti: I would like to withdraw my amendment by the leave of the House.

Mr. Deputy-Speaker: Does the hon. Member have the leave of the House to withdraw his amendment?

Some Hon Members: Yes.

The amendment was, by leave, withdrawn.

Mr. Deputy-Speaker: Does the hon. Member, Shri Bhagwat Jha Azad, have the leave of the House to withdraw his Resolution?

Some Hon, Members: Yes.

The Resolution was, by leave, withdrawn.

17.32 hrs.

RESOLUTION RE. REGIONAL DISPARITY

Shri P. K. Deo: (Kalahandi): Sir, I beg to move:

"That this House calls upon the Government to appoint a Committee consisting of Members of both Houses of Parliament to go into the question of disparity in the development of various re-

gions in the country and to suggest ways and means to lessen such growing disparity."

This is such a simple resolution that no persuasion will be necessary on my part for the Government to accept it, hecause it is one of their precepts that all the regional disparities should go.

Shri Nanda: Sir, I have to attend to an important meeting. May I just go?

Mr. Deputy-Speaker Yes, he may go. The hon. Deputy Minister is here.

Shri P. K. Deo: The entire basis of this motion is on the very concept of building up a society to dispel all forms of disparity including regional disparity. If you will study the history of development in this country, you will be convinced that these are accidents of history. The developed India as a colony and when they first came, here, they had their foothold at Fort Williams, Fort St. George and Fort St. David. started their industrial and imperialist expansion at these three points. Naturally, those three areas formed the focus of industrial gravity and they fully utilised the hinterland. That is how Calcutta, Bombay and Madras. developed at the cost of the other areas.

Now, even though the entire concept has changed, we are still following the legacy of the British Government and we are following the same pattern, though we have been saying time and again that there should be uniform development of the entire country. The first and second Plans have been formulated on basis of the capacity of the various States to bear the stresses and strains of planned economy and those resourceful States which had the resources could carry on with the development programmes. Those States like Orissa, Assam and Rajasthan, limited resources and which had which could barely meet their day to day administration naturally lagged behind. Our entire purpose of nar-